GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA UNSTARRED QUESTION NO-411

ANSWERED ON-23/07/2025

STEPS TO EXPEDITE NH-748A UPGRADATION WORK

411. SHRLJAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether it is a fact that the third phase of the Belagavi Panaji National Highway (NH748A) upgrade continues to move at a slow pace, leaving commuters grappling with prolonged inconvenience for over five years;
- (b) whether, after repeated demands from locals and regular travelers on this vital route, the NHAI still has failed to expedite completion;
- (c) the reasons behind the prolonged delay in completing the highway stretch;
- (d) whether the Ganebail toll plaza near Khanapur is operational, even though portions of the Belagavi–Khanapur highway remain incomplete; and
- (e) if so, the details thereof, and steps taken to expedite the work?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Development of Belgaum to Goa/Karnataka Border Section of NH-748 is awarded as per details below:

Pkg	Length (Km)	Appointed Date	Revised scheduled Completion Date	Length Completed (Km)
4L Belgaum – Khanapur (Pkg-1)	30	07.03.2019	30.04.2026	21
2L+PS Khanapur to Goa/KNT Border (Pkg-2)	52	21.11.2022	31.03.2026	47

In Pkg-1, Belgaum Bypass (9.2 Km) got delayed due to litigation on land acquisition which was settled on 07.07.2024.

Pkg-2 got delayed as Original Contract (awarded on 27.02.2018) was foreclosed and later on, balance works were taken up separately, for which, the work commenced on 21.11.2022.

The balance works got delayed due to Contractor's slow progress, public demands for additional Underpasses and road closure requirement etc.

- (d) Yes, Ganebail Toll Plaza near Khanapur is operational. User fee is being collected at Ganebail Toll Plaza for completed length of 20.8 Km only as per National Highways Fee (Determination of Rates and collection) Rules, since 24.07.2023.
- (e) The damages for slow progress on part of the Contractor (for Pkg-2) has been imposed. The Contractors have been directed to mobilize additional resources and complete the work in time-bound manner. Further, Government of Karnataka has also been requested to provide permission to the required road closure.
